IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 534 of 2016

Subhankar Paul … Appellant

Versus

The Union of India through CBI … Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mrs. J. Mazumdar, Adv.
For the CBI : Mrs. Neetu Sinha, Adv.

04 / **09.07.2020** Heard the parties through Video Conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal eighteen weeks after the lockdown is over.

(**ANIL KUMAR CHOUDHARY, J.)**

Smita/-